THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/2776 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Lobsang Tenzin,

Registrar,

Gauhati High Court,

Itanagar Permanent Bench.

Dated Guwahati, | April, 2025.

Sub:-

Station leave.

Ref:-

Your letter dated 09.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from 14.04.2025 to 20.04.2025. The next senior most Judicial Officer available at the station shall reamin in charge of his Office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/ 2777/A, dated 1 11-04-2025

Copy to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE